

National Company Law Tribunal

Allahabad Bench

CP NO. 104/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: *Shakya Mangalam Projects Pvt. Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *252(3) of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

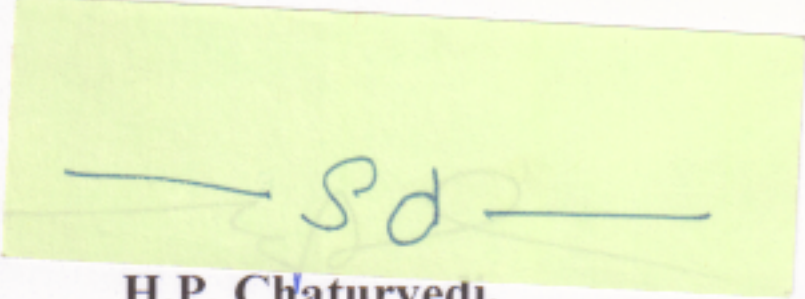
C.P.No.104/ALD/2017

The case is taken up for pronouncement of order. The order in detail is recorded separately.

The petition is allowed in terms of the order.

Dated:29.12.2017

Typed by:
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)